

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 20-21 of 2019

IN THE MATTER OF:

Federation of Gujarat State Chemists and Druggists AssociationAppellant

Vs.

The Competition Commission of India & Ors.Respondents

Present:

For Appellant: Mr. Gaurav Sharma, Advocate

For Respondents: Mr. Samar Bansal, Advocate

O R D E R

28.01.2020: Learned Counsel for the Respondent submits that some appeals including Competition Appeal (AT) No. 55 of 2018 arising out of same Impugned order are pending consideration before another bench.

Let this appeal be listed along with connected appeals on the date i.e. 05th March, 2020 when such appeals are listed for consideration.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

sa/nn